

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 12/73(4)/Chd/2017.**

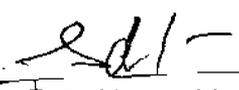
Mr. Virender Kumar HUF. ...Petitioner

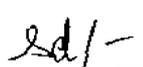
Versus

M/s. Hind Motors India Limited. ...Respondent.

Present: Ms. Eshna Kumar, Advocate for petitioner.  
Mr. Yashpal Gupta, Advocate for respondent.

The matter be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi with a request to transfer the same to some other Bench of which one of us [Justice R.P. Nagrath, Member (Judicial) ] is not a Member. The record be sent immediately.

  
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(Justice R.P. Nagrath)  
Member(Judicial)

  
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(Deepa Krishan)  
Member(Technical)

April, 26, 2017

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